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SLP(C)No. 12657-12658 OF 1998
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J.R
ITEM NO.101 COURT NO.3 SECTION - XVI &
PART-HEARD XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave Petition (Civil) Nos. 12657-12658/1998@@
CC

S.A.I.L. & Anr. Petitioner(s)

vs.

National Union Water Front Workers & Ors. Respondent(s)

(with appln.(s) for clarification/modification of court's order
and clarification and ad-interim directions and office report)
(with IA Nos. 13-14/98, 17-18/98, 21-22/98 & 25-26/99]
(IAs 39-40/2001 for intervention - listed w.e.f. 21.3.2001)
WITH

Special Leave Petition (Civil) No. 20926/1998@@
CC

Ispat Khadan Janta Mazdoor Union Petitioner(s)

vs.

Ashok Basu & Ors. Respondent(s)
(with office report)

Transferred Case (Civil) No. 1/2000@@
CC

Steel Authority of India Ltd. Petitioner(s)

vs.

State of A.P. & Ors. Respondent(s)

Transferred Case (Civil) No. 5/2000@@
CC

Gajender and Ors. Petitioner(s)

vs.

Union of India & Anr. Respondent(s)

Transferred Case (Civil) No. 6/2000@@
CC

Delhi Multi Storey Bldg. Emp. Union Petitioner(s)

vs.

Union of India & Anr. Respondent(s)

Transferred Case (Civil) No. 7/2000@@
CC

Delhi Multi Storey Bldg. Emp. Union Petitioner(s)

vs.

Union of India & Anr.

Respondent(s)

: 2 :

Special Leave Petition (Civil) No. 9568/2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Steel Authority of India Ltd. & Anr.

Petitioner(s)

vs.

Auth. appointed under Min. Wages Act, 1948 & Anr.

Respondent(s)

(with office report - listed w.e.f. 21.3.2001)

Transferred Case(Civil) No. 17/2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Steel Authority of India

Petitioner(s)

vs.

Ispat Khadan Mazdoor Labour Union

Respondent(s)

Transferred Case(Civil) No. 18/2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Steel Authority of India Ltd.

Petitioner(s)

vs.

Ispat Khadan Mazdoor Labour Union

Respondent(s)

Transferred Case(Civil) No. 14/2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Indian Iron & Steel Co. Ltd. & Ors.

Petitioner(s)

vs.

Tapan Kumar Chaudhary & Ors.

Respondent(s)

Civil Appeal Nos. 719-720/2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Indian Iron and Steel Co. Ltd.

Appellant(s)

vs.

Joydev Baxi and Ors.

Respondent(s)

(with appln./prayer for interim relief and office report)

Civil Appeal Nos. 5798-5799/1998@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

F.C.I., Bombay & Ors.

Appellant (s)

vs.

Transport & Dock Workers Union & Ors.

Respondent(s)

(with office report)

Special Leave Petition (Civil) Nos. 16122-16131/1998@@

CC

Zonal Manager, F.C.I. & Ors. Petitioner(s)

vs.

Workmen of F.C.I. through FCI Workers Union & Ors. Respondent(s)

(with appln. for urging addl. grounds)

: 3 :

Special Leave Petition (Civil) No. 19391/1999@@
CC

Central Coalfields Ltd. Petitioner(s)

vs.

Presiding Officer & Ors. Respondent(s)

Special Leave Petition (Civil) Nos. 8282-8283/2000@@
CC

Indian Farmers Fertilizer Co-op. Ltd. Petitioner(s)

vs.

Gujarat Mazdoor Sabha & Ors. Respondent(s)

(with office report)

Transfer Petition (Civil) No. 169/2000@@
CC

Indian Farmers Fertilizer Co-op. Ltd. Petitioner(s)

vs.

Gujarat Mazdoor Sabha & Ors. Respondent(s)

(with appln.(s) for directions)

Civil Appeal Nos. 4188-4194/1998@@
CC

F.C.I. Loadg. & Unloadg. Workers Union & Ors. Appellant(s)

vs

U.O.I. & Ors. Respondent(s)

(with office report)

Civil Appeal No. 4195/1998@@
CC

Workmen of F.C.I. Appellant(s)

vs

U.O.I. & Ors. Respondent(s)

(with appln.(s) for c/delay in filing statement of case and office report)

Transfer Petition(Civil) Nos. 284-302/2000@@
CC

Oil & Natural Gas Commission & Ors. Petitioner(s)

vs.

Uppada Kothalamallaiah & ors. Respondent(s)

(with appln. for stay - listed w.e.f. 21.3.2001)

:4:

Special Leave Petition (Civil) No. 16346/2000@@
CC

Oil & Natural Gas Corporation Ltd. Petitioner(s)

vs.

Petroleum Employees Union & Ors. Respondent(s)

(with appln.(s) for permission to submit additional document(s)
and stay and office report)

Special Leave Petition (Civil) Nos. 13146-13150/2000@@
CC

Oil & Natural Gas Corporation Ltd. & Ors. Petitioner(s)

vs.

Kumili Chandrasekhara Rao & Ors. Respondent(s)

(with appln. for c/delay in filing SLP)

Transfer Petition (Civil) Nos. 308-337/2000@@
CC

Oil & Natural Gas Commission & Ors. Petitioner(s)

vs.

Y. Prabhakar Rao & Ors. Respondent(s)

Civil Appeal No. 141/2001@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCC

Airport Authority of India Appellant(s)

vs.

Airport Authority Kamgar Union & Ors. Respondent(s)

(with appln./prayer for interim relief and office report)

Date:20/03/2001 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MRS.JUSTICE RUMA PAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For the Appellant (s)/

Petitioner (s)

in SLPs 12657-58/98

Mr. Harish N Salve, SG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. A K Sahi, Mr. M P Sharma, Mr. Manish
Kumar, Mr. J K Bhatia, Mr. K P S Chani,
Mr. Subra Jyoti Borthakur, Ms. Jaya
Tomar, Mr. Amitesh Lal and Ms. Sushma
Sharma, Advs.

in CAs 5798-99/98, SLPs
16122-131/98

Mr. G L Sanghi, Sr. Adv.
Mr. K Rajeev, Adv.
Mr. Ajit Pudussery, Adv.

: 5 :

TC 1/00, SLP 9568/2000,
TCs 17 & 18/00

Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in SLP 19391/99

Mr. Harish N Salve, SG
Mr. Rakesh K Khanna, Ms. Pallavi
Chaudhary, Ms. Anuradha Joshi and
Mr. Surya Kant, Advs.

in SLPs 8282-83/2000,
TP 169/2000

Mr. K N Raval, ASG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. M B Buch and Mr. J K Bhatia, Advs.
for M/s. Jain Hansaria & Co., Advs.

in SLP 20926/98

Mr. K V Sreekumar, Adv.

in TC 5/2000

Mr. K T Anantharaman, Adv. for
M/s. Lawyers Inn, Advs.

in TCs 6 & 7/2000

Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushil K
Pathak, Advs.

in CAs 4188-94/98

Mr. S Ravindra Bhat, Adv.

in CA 4195/98

Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh and
Ms. Sangeeta Panickar, Advs.

in SLP 16346/2000

Mr. K K Venugopal, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. J K Bhatia, Ms. Sushma Sharma and
Ms. Jaya Tomar, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TPs 284-302/2000,
SLPs 13146-150/2000

Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TPs 308-337/2000

Mr. B Sen, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TC 14/2000

Mr. Sunil Kumar Jain, Adv.
Mr. Vijay Hansaria and Mr. A K Sahi,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in CAs 719-720/2001

Mr. Sunil Kumar Jain, Adv.

Mr. Vijay Hansaria and Mr. A K Sahi,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in CA 141/2001

Mr. Vineet Kumar, Adv.
from 21.3.2001
Mr. K N Raval, ASG
Ms. Nina Gupta, Mr. Uday Gupta,
Ms. Jaya Shrivastava, Ms. Arpita
Mahajan and Mr. Vineet Kumar, Advs.

: 6 :

For the Respondent(s)/
Intervenor(s)
in SLPs 12657-58/98

Mr. Shanti Bhushan, Sr. Adv.
Ms. Chama Mookerji, Mr. Anupam
Mookerji, Mr. Pranab Kumar Mullick and
Mr. Sanjay Kumar Pathak, Advs.

Mr. Tara Chandra Sharma, Adv.
Mr. Ajay Sharma and Mr. Rajeev Sharma,
Advs.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Pijush K Roy, Mr. Ranjan Mukherjee,
Mr. D Mahesh Babu and Ms. Meenakshi
Vij, Advs.

Mr. Jitendra Sharma, Sr. Adv.
Ms. Minakshi Vij and Mr. P N Jha, Advs.

Mr. Harish N Salve, SG
Mr. Sanjay Kapur and Ms. Shubhra Kapur,
Advs.

Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushik K
Pathak, Advs.

Mr. P H Parekh, Adv.

in CAs 5798-99/98

Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh and
Ms. Sangeeta Panickar, Advs.

Ms. Manjula Gupta, Adv.

Mr. K K Singhvi, Sr. Adv.
Mr. S K Singhvi, Ms. Jane Cox and
Mr. P K Manohar, Advs.

Mr. A S Chahil, Adv.
Ms. S Janani, Adv.

in SLPs 16122-131/98

Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh and
Ms. Sangeeta Panickar, Advs.

Mr. S Ravindra Bhat, Adv.

in SLP 19391/99

Mr. Vijayendar Misra, Adv.
Mr. Binay Kumar Das, Adv.

Mr. Anil Kumar Jha, Adv.

in SLP 8282-83/2000

Mr. Ramesh P. Bhatt, Sr. Adv.
for M/s. I M Nanavati Associates, Advs.

: 7 :

Mr. B K Satija, Adv.

Mr. K M Patel, Adv.
Ms. Sangeeta Kumar, Adv.

in TP 169/2000

Mr. B K Satija, Adv.

Mr. Anil Nauriya, Adv.
Ms. Hemantika Wahni, Adv.

in SLP 20926/98

Mr. Sunil K Jain, Adv. and
Mr. Vijay Hansaria, Adv. for
M/s. Jain Hansaria & Co., Advs.
M/s Rajiv Nanda & D.S. Mahra, Advs.

in TC 1/2000

Mr. Y P Mahajan, Adv.
Mr. B V Balram Das, Adv.
Mr. Arvind Kumar Sharma, Adv.

Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushil K
Pathak, Advs.

Mr. Rakesh Shukla, Adv.
Mr. S Ravindra Bhat, Adv.

in TC 5/2000

Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TC 6/2000

Mr. Harish N Salve, SG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. Subra Jyoti Borthakur,
Mr. Amitesh Lal and Mr. J K Bhatia, Advs.
M/s. Jain Hansaria & Co., Advs.

in TC 7/2000

Mr. T R Andhyarujina, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in SLP 9568/2000

Mr. K V Sreekumar, Adv.

in CAs 4188-94/98, 4195/98

Mr. Y P Mahajan, Adv.
Mr. C. Radhakrishna, Adv.
Mr. B V Balram Das, Adv.
Mr. Arvind Kumar Sharma, Adv.

Mr. G L Sanghi, Sr. Adv.
Mr. K Rajeev, Adv.
Mr. Ajit Pudussery, Adv.

in TPs 284-302/2000

Mr. S R Setia, Adv.

: 8 :

Mr. D Mahesh Babu, Adv.

in TCs 17 & 18/2000

Mr. P.S. Nair, Sr. Adv.
Mr. K V Sreekumar, Adv.

in SLP 16346/2000

Mr. K K Singhvi, Sr. Adv.
Mr. Suresh S Pakale, Mr. Ajay Majithia,
Mr. Sanjay Singhvi, Mr. B N Sighvi,
Ms. Jane Cox and Mr. Yash Pal Dhingra,
Advs.

in TC 14/2000

Mr. Anip Sachthey, Adv.
Ms. Sandhya Rajpal, Adv.
from 21.3.2001
Mr. Bhaskar P Gupta, Sr. Adv.
Mr. Anil Sachthey, Ms. Sandhya Rajpal
and Mr. Arijit Prasad, Advs.

in SLPS 13146-13150/2000

Mr. R. Venkataramani, Sr. Adv.
Mr. H Devarajan, Mr. D Mahesh Babu and
Mr. Praveen Kumar, Advs.

in TPs 308-337/2000

Mr. S R Setia, Adv.
Mr. D Mahesh Babu, Adv.
Mr. Abhijit Sengupta, Adv.

in CA 141/2001

Mr. Sanjay Parikh, Adv.
Ms. Anita Shenoy, Adv.

in CAs 719-720/2001

Mr. Bhaskar P Gupta, Sr. Adv.
Mr. Ranjan Mukherjee, Adv.
Mr. Swapan Banerjee, Adv.
Mr. Avijit Bhattacharjee, Adv.

UPON hearing the counsel the Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.R

Mr. Shanti Bhushan resumed his arguments at 10.30 A.M.
and was on his legs when the Court rose for the day.

The matters remained part-heard.

Kalyani (D.L. Chugh) (S.L. Goyal)@
AA
Court Master Court Master@@
AA

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.R
: 9 :

ITEM No. 101 (P.H.) COURT NO. 3 DATE: 21.3.2001@@
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CORAM AND APPEARANCE : SAME AS ABOVE.@@
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Mr. Shanti Bhushan resumed his arguments at 10.40 A.M. and concluded at 2.55 P.M. Thereafter, Ms. Chama Mookerji argued in the matters for 10 minutes. Mr. Ranjit Kumar started his arguments at 3.10 P.M. and concluded at 3.50 P.M. Thereafter, Mr. Rakesh Shukla and Ms. Asha Jain Madan made their brief submissions till rising of the Court.

The matters remained part-heard.

Kalyani (D.P. Walia) (D.L. Chugh) (S.L. Goyal)@
AA
Court Master Court Master Court Master@@
AA

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ITEM No. 101 (P.H.) COURT NO. 3 DATE: 22.3.2001@@
CCCCCCCCCCCCCCCCCCCC CCCCCCCCCCCC CCCCCCCCCCCCCCCC

CORAM AND APPEARANCE : SAME AS ABOVE.@@
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Mr. Shanti Bhushan made his further submissions for 10 minutes. Thereafter, Mr. P S Nair started his arguments and concluded at 11.15 A.M. Ms. Asha Jain Madan then started her arguments. She concluded at 12.15 P.M. Thereafter, Mr. K K Singhvi started his arguments and had not concluded when the Court rose for the day.

The matters remained part-heard.

Kalyani (D.P. Walia) (D.L. Chugh) (S.L. Goyal)@
AA
Court Master Court Master Court Master@@
AA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave Petition (Civil) Nos. 12657-12658/1998@@
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S.A.I.L. & Anr. Petitioner(s)

vs.

National Union Water Front Workers & Ors. Respondent(s)

(with appln.(s) for clarification/modification of court's order
and clarification and ad-interim directions and office report)
(with IA Nos. 13-14/98, 17-18/98, 21-22/98 & 25-26/99]
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(with office report)

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Delhi Multi Storey Bldg. Emp. Union Petitioner(s)

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Indian Iron & Steel Co. Ltd. & Ors. Petitioner(s)

vs.

Tapan Kumar Chaudhary & Ors. Respondent(s)

Civil Appeal Nos. 719-720/2001@@
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vs.

Joydev Baxi and Ors. Respondent(s)
(with appln./prayer for interim relief and office report)

Civil Appeal Nos. 5798-5799/1998@@
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F.C.I., Bombay & Ors. Appellant (s)

vs.

Transport & Dock Workers Union & Ors. Respondent(s)

(with office report)

Special Leave Petition (Civil) Nos. 16122-16131/1998@@
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Zonal Manager, F.C.I. & Ors. Petitioner(s)

vs.

Workmen of F.C.I. through FCI Workers Union & Ors. Respondent(s)

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Presiding Officer & Ors. Respondent(s)

Special Leave Petition (Civil) Nos. 8282-8283/2000@@
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Indian Farmers Fertilizer Co-op. Ltd. Petitioner(s)

vs.

Gujarat Mazdoor Sabha & Ors. Respondent(s)

(with office report)

Transfer Petition (Civil) No. 169/2000@@
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Indian Farmers Fertilizer Co-op. Ltd. Petitioner(s)

vs.

Gujarat Mazdoor Sabha & Ors. Respondent(s)

(with appln.(s) for directions)

Civil Appeal Nos. 4188-4194/1998@@
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F.C.I. Loadg. & Unloadg. Workers Union & Ors. Appellant(s)

vs

U.O.I. & Ors. Respondent(s)

(with office report)

Civil Appeal No. 4195/1998@@
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Workmen of F.C.I. Appellant(s)

vs

U.O.I. & Ors. Respondent(s)

(with appln.(s) for c/delay in filing statement of case
and office report)

Transfer Petition(Civil) Nos. 284-302/2000@@
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Oil & Natural Gas Commission & Ors. Petitioner(s)

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Uppada Kothalamallaiah & ors. Respondent(s)

(with appln. for stay)

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Oil & Natural Gas Corporation Ltd. Petitioner(s)

vs.

Petroleum Employees Union & Ors. Respondent(s)

(with appln.(s) for permission to submit additional document(s)
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Special Leave Petition (Civil) Nos. 13146-13150/2000@@
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Oil & Natural Gas Corporation Ltd. & Ors. Petitioner(s)

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Kumili Chandrasekhara Rao & Ors. Respondent(s)

(with appln. for c/delay in filing SLP)

Transfer Petition (Civil) Nos. 308-337/2000@@
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Oil & Natural Gas Commission & Ors. Petitioner(s)

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Y. Prabhakar Rao & Ors. Respondent(s)

Civil Appeal No. 141/2001@@
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Airport Authority of India Appellant(s)

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Airport Authority Kamgar Union & Ors. Respondent(s)

(with appln./prayer for interim relief and office report)

Date:27/03/2001 These matters were called on for hearing today.

CORAM:

- HON'BLE MR. JUSTICE B.N. KIRPAL
- HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
- HON'BLE MR. JUSTICE M.B. SHAH
- HON'BLE MRS.JUSTICE RUMA PAL
- HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For the Appellant (s)/
Petitioner (s)

in SLPs 12657-58/98 Mr. Harish N Salve, SG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. A K Sahi, Mr. M P Sharma, Mr. Manish
Kumar, Mr. J K Bhatia, Mr. K P S Chani,
Mr. Subra Jyoti Borthakur, Ms. Jaya
Tomar, Mr. Amitesh Lal and Ms. Sushma
Sharma, Advs.

in CAs 5798-99/98, SLPs Mr. G L Sanghi, Sr. Adv.
16122-131/98 Mr. K Rajeev, Adv.
Mr. Ajit Pudussery, Adv.

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TC 1/00, SLP 9568/2000,
TCs 17 & 18/00 Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in SLP 19391/99 Mr. Harish N Salve, SG
Mr. Rakesh K Khanna, Ms. Pallavi
Chaudhary, Ms. Anuradha Joshi and
Mr. Surya Kant, Advs.

in SLPs 8282-83/2000,
TP 169/2000 Mr. K N Raval, ASG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. M B Buch and Mr. J K Bhatia, Advs.
for M/s. Jain Hansaria & Co., Advs.

in SLP 20926/98 Mr. K V Sreekumar, Adv.

in TC 5/2000 Mr. K T Anantharaman, Adv. for
M/s. Lawyers Inn, Advs.

in TCs 6 & 7/2000 Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushil K
Pathak, Advs.

in CAs 4188-94/98 Mr. S Ravindra Bhat, Adv.

in CA 4195/98 Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh, Ms. Manjula Gupta and
Ms. Sangeeta Panickar, Advs.

in SLP 16346/2000 Mr. K K Venugopal, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. J K Bhatia, Ms. Sushma Sharma and
Ms. Jaya Tomar, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TPs 284-302/2000,
SLPs 13146-150/2000 Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TPs 308-337/2000 Mr. B Sen, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Advs. for
M/s. Jain Hansaria & Co., Advs.

in TC 14/2000 Mr. Sunil Kumar Jain, Adv.
Mr. Vijay Hansaria and Mr. A K Sahi,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in CAs 719-720/2001 Mr. C S Vaidyanathan, Sr. Adv.
Mr. Sunil Kumar Jain, Adv.

Mr. Vijay Hansaria and Mr. A K Sahi,
Advs. for M/s. Jain Hansaria & Co.,
Advs.

in CA 141/2001

Mr. K N Raval, ASG
Ms. Nina Gupta, Mr. Uday Gupta,
Ms. Jaya Shrivastava, Ms. Arpita
Mahajan and Mr. Vineet Kumar, Advs.

: 6 :

For the Respondent(s)/
Intervenor(s)
in SLPs 12657-58/98

Mr. Shanti Bhushan, Sr. Adv.
Ms. Chama Mookerji, Mr. Anupam
Mookerji, Mr. Pranab Kumar Mullick and
Mr. Sanjay Kumar Pathak, Advs.

Mr. Tara Chandra Sharma, Adv.
Mr. Ajay Sharma and Mr. Rajeev Sharma,
Advs.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Pijush K Roy, Mr. Ranjan Mukherjee,
Mr. D Mahesh Babu and Ms. Meenakshi
Vij, Advs.

Mr. Jitendra Sharma, Sr. Adv.
Ms. Minakshi Vij and Mr. P N Jha, Advs.

Mr. Harish N Salve, SG
Mr. Sanjay Kapur and Ms. Shubhra Kapur,
Advs.

Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushik K
Pathak, Advs.

Mr. P H Parekh, Adv.
Mr. E R Kumar and Mr. Zulfikar Kumar,
Advs.

in CAs 5798-99/98

Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh, Ms. Manjula Gupta and
Ms. Sangeeta Panickar, Advs.

Mr. K K Singhvi, Sr. Adv.
Mr. S K Singhvi, Ms. Jane Cox and
Mr. P K Manohar, Advs.

Mr. A S Chahil, Adv.
Ms. S Janani, Adv.

in SLPs 16122-131/98

Ms. Indira Jaisingh, Sr. Adv.
Mr. Bharat Sangal, Ms. Asha Pathak,
Mr. Sanjay Ghosh, Ms. Manjula Gupta and
Ms. Sangeeta Panickar, Advs.

Mr. S Ravindra Bhat, Adv.

in SLP 19391/99

Mr. Vijayendra Misra, Adv.
Mr. Binay Kumar Das, Adv.

Mr. Anil Kumar Jha, Adv.

in SLP 8282-83/2000

Mr. Ramesh P. Bhatt, Sr. Adv.
for M/s. I M Nanavati Associates, Adv.

: 7 :

Mr. B K Satija, Adv.

Mr. K M Patel, Adv.
Ms. Sangeeta Kumar, Adv.

in TP 169/2000

Mr. B K Satija, Adv.

Mr. Anil Nauriya, Adv.
Ms. Hemantika Wahni, Adv.

in SLP 20926/98

Mr. Sunil K Jain, Adv. and
Mr. Vijay Hansaria, Adv. for
M/s. Jain Hansaria & Co., Adv.

in TC 1/2000

Mr. Arvind Kumar Sharma, Adv. (NP)

Ms. Asha Jain Madan, Adv.
Mr. Mukesh Jain and Mr. Sushil K
Pathak, Adv.

Mr. Rakesh Shukla, Adv.
Mr. S Ravindra Bhat, Adv.

in TC 5/2000

Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Adv. for
M/s. Jain Hansaria & Co., Adv.

in TC 6/2000

Mr. Harish N Salve, SG
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria,
Mr. Subra Jyoti Borthakur,
Mr. Amitesh Lal and Mr. J K Bhatia, Adv.
M/s. Jain Hansaria & Co., Adv.

in TC 7/2000

Mr. T R Andhyarujina, Sr. Adv.
Mr. Sunil Kr. Jain, Mr. Vijay Hansaria
and Mr. J K Bhatia, Adv. for
M/s. Jain Hansaria & Co., Adv.

in SLP 9568/2000

Mr. K V Sreekumar, Adv.

in CAS 4188-94/98, 4195/98

Mr. Arvind Kumar Sharma, Adv. (NP)

Mr. G L Sanghi, Sr. Adv.
Mr. K Rajeev, Adv.
Mr. Ajit Pudussery, Adv.

in TPs 284-302/2000

Mr. S R Setia, Adv.

Mr. D Mahesh Babu, Adv.

Court Master Court Master Court Master@@
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